

**R.O.C.No.16860-A/2020-B2**



**DISTRICT JUDGES**  
**TRANSFER & POSTINGS**

**NOTIFICATION No. 21 / 2020**

Thiru. G.Mahizhenthii, Sessions Judge, Special Court for exclusive trial of cases under POCSO Act, Kanniyakumari @ Nagercoil, is transferred and posted as Chairman, Permanent Lok Adalat, Ramanathapuram, in the existing vacancy.

Tmt. G.Bhuvaneswari, Sessions Judge, Sessions Court for trial of cases relating to Communal Clashes, Madurai, is transferred and posted as Sessions Judge, Special Court for exclusive trial of cases under POCSO Act, Kanniyakumari @ Nagercoil, vice Thiru.G.Mahizhenthii, transferred.

**HIGH COURT OF MADRAS,  
CHENNAI,  
DATED: 19.02.2020.**

**Sd/- C.Kumarappan,  
REGISTRAR GENERAL.**